

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA
UNSTARRED QUESTION NO. 531
ANSWERED ON 22ND JULY, 2026**

FIBER CABLES UNDER BHARATNET PROJECT

531. SHRI PRATAP CHANDRA SARANGI:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the specifics of funds sanctioned, allocated and utilised under the BharatNet project, categorised by State, during the last three years;
- (b) the number of villages connected under the BharatNet Project till date;
- (c) the estimated timeline for connecting the remaining villages under the same project; and
- (d) the details about the standards set for fiber cables under BharatNet?

ANSWER

**MINISTER OF STATE FOR COMMUNICATIONS AND RURAL DEVELOPMENT
(DR. PEMMASANI CHANDRA SEKHAR)**

(a) to (d) BharatNet has been approved for broadband connectivity in a phased manner to all Gram Panchayats (GPs)/Villages in the country. Under BharatNet, during the last three financial years (2023-24 to 2025-26), an amount of ₹ 11,722.26 crore have been utilized against the final budget allocation of ₹ 17,000 crore. The State/UT-wise details of fund utilization during said period under BharatNet are given in **Annexure-I**.

Under BharatNet Phase-I and Phase-II, 2.14 lakh Gram Panchayats had been connected. The Government approved the Amended BharatNet Programme (ABP) on 04.08.2023 for upgradation of the existing BharatNet network, creation of network in balance GPs and Operation & Maintenance for 10 years. As on June 2026, 13,494 Gram Panchayats have been upgraded under the Programme. Fiber cables under ABP is as per standards issued by Telecommunication Engineering Centre, Department of Telecommunications.

Annexure-I

Annexure referred to in Part (a) of the Lok Sabha Unstarred Question No. 531 to be answered on 22.07.2026

State/UT-wise details of Fund utilized under BharatNet during last three financial years (2023-24 to 2025-26)

Sl. No.	Name of States/ UT	Fund Utilized (Amount in ₹ crore)
1	Andaman & Nicobar	17.57
2	Andhra Pradesh	509.57
3	Assam	170.49
4	Bihar	589.99
5	Chhattisgarh	136.62
6	Gujrat (including Dadar & Nagar Haveli and Daman Diu)	532.29
7	Haryana	294.52
8	Himachal Pradesh	167.70
9	Jammu and Kashmir (including Ladakh)	240.16
10	Jharkhand	265.08
11	Karnataka	875.46
12	Kerala	293.76
13	Maharashtra (including Goa)	1,094.59
14	Madhya Pradesh (for ABP including DNH & DD)	1,020.71
15	NE-I (Meghalaya, Mizoram, Tripura)	25.62
16	NE-II (Arunachal Pradesh, Manipur, Nagaland)	162.44
17	Odisha	193.86
18	Puducherry	6.29
19	Punjab (including Chandigarh)	532.75
20	Rajasthan	782.78
21	Sikkim	3.48
22	Tamil Nadu	1,052.37
23	Telangana	465.60
24	Uttar Pradesh	1,539.34
25	Uttarakhand	286.59
26	West Bengal (for ABP including A&N)	462.66
	Grand Total	11,722.26
